3119

*REMOVAL OF VISA RESTRICTIONS FOR FOREIGN TOURISTS

*134. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state what progress Goverament have made in the matter of doing away with visa restrictions for foreign tourists with a view to creasing tourist traffic in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): The matter is under examination.

DEMAND FOR TELEPHONES

*392. SHRI ARJUN ARORA: the Minister of COMMUNICATIONS be pleased to state the steps by Government to meet the growing demand for telephones in Calcutta. Bombay, Kanpur and Ahmedabad?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI I. K. GUJRAL): Government have been expanding the telephone systems in these cities and the details are given in the statement placed on the Table of the Sabha.

to Questions

STATEMENT

With regard to Calcutta, Bombay, Kanpur and Ahmedabad, the following table gives:

- (a) the number of telephones on 31st March, 1956 and on 31st March, 1966 and the percentage crease; and
- (b) the expansion proposed in the 4th Plan subject to availability resources) and the percentage increase.

		No. of telephones on			Percentage increase during 2nd and	Expansion proposed during 4th Plan	
		31-3-56 3		31-3-1966	3rd Plan period	No. of telephones	
				(a)			(b)
ı.	Calcutta	. 52,	132	1,41,465	171%	85,000	60%
2.	Bombay	. 49,	280	1,20,292	144%	87,000	71%
3.	Kanpur	. 2,	962	9,287	214%	6,700	65%
4.	Ahmedabad	. 4,	627	13,692	194%	6,300	46%

OF WORKERS IN TRAINING VILLAGE DEVELOPMENT

*393. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that 'War on Want' Organisation of Britain has planned to open rural colleges in India to train workers in village .development;
- (b) if so, what is Government's reaction thereto?

MINISTER OF EDUCA-THE (a) (DR. TRIGUNA SEN): TION We are not aware of any scheme

May, †Transferred from the 29th 1967. -334 (b) Does not arise.

N.C.C. STUDENTS IN DELHI

- *394, SHRI MAHAMMED HANEEF: Will the Minister of EDUCATION be pleased to state:
- (a) what is the total number students in N.C.C. in the Union Territory of Delhi;
- (b) whether the number is likely to increase this year; and
- (c) the facilities which are being given to those students?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) 35,405.

- (b) Yes, Sir.
- uniform and washing allowance for
- (c) Refreshment on parade day's up-keep thereof.

†संवार के तारों की घोरी

- *223. श्री रामकुमार भुवालका : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:
- (क) श्रप्रैंल, 1966 के दौरान उत्तर रेलबे क्षेत्र में संचार के तारों की चोरी की कितनी घटनाएं हुईं;
- (ख) इन चोरियों के कारण संचार व्यवस्था कितनी देर तक बन्द रही ;
- (ग) चोरी करने के सिलसिले में कितने व्यक्तियों को गिरफ्तार किया गया; ग्रीर
- (घ) भविष्य में चोरियों की रोकयाम के लिए भरकार द्वारा क्या कदम उठाए गए हैं?
- ‡[†Theft of Communication Wires
- *223. SHRI R. K. BHUWALKA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of incidents of theft of communication wires in the jurisdiction of the Northern Railway during April, 1966;
- (b) the duration for which the communication system remained disrupted on account of the thefts;
- (c) the number of persons arrested in connection with the thefts; and
- (d) what steps have been taken by Government to prevent the theft in future?

संसद्-कार्य तथा सचार विभागों में राज्य मंत्री (श्रा श्राई० के० गुजराल): (क) 135

- (ख) 1598 परिपथ घंटे।
- (刊) 13
- (घ) 1. ग्रधिक कड़े दंडों की व्यवस्था करने के लिए टेलीग्राफ तार (ग्रवैध धारण्) ग्रधिनियम में संशोधन किया जा रहा है।
- · 2. बिभागीय ग्रधिकारी स्थानीय पुलिस प्राधिकारियों से ग्रधिक निवट सम्पर्क बनाये हुए हैं।
- 3. चोरियों की घटनाएं रोकने के कदम उठाने के लिए सभी राज्यों के भुख्य मंत्रियों को ग्रर्ढ-सरकारी पत्न लिखे गए हैं।

‡[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI I. K. GUJRAL): (a) 135.

- (b) 1598 circuit hours.
- (c) 13.
- (d) 1. The Telegraph Wires (Unlawful Possession) Act is being amended to provide heavier penalties.
- 2. Departmental officers have been maintaining closer liaison with local police authorities.
- 3. The Chief Ministers of all States have been addressed deminificially to take steps to prevent the thefts.]

IMPLEMENTATION OF THE RECOMMEN-DATIONS OF VARIOUS WAGE BOARDS

- *395. SHRI CHITTA BASU: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:
- (a) whether Government's attention has been drawn to the fact that the

[†]Transferred from the 1st June, 1967. † [] English translation.